

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/1398/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District and Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the *22nd* February, 2023.

Sub:- **Restricted holiday with station leave permission.**

Ref:- Your letter No.DJ(S)782, dtd. 21.02.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 27.02.2023 along with station leave permission w.e.f. the evening of 24.02.2023 till the morning of 28.02.2023**, has been granted. The Additional Sessions Judge (FTC), Sonitpur, Tezpur, in his absence, the Assistant Sessions Judge, Sonitpur, Tezpur, in her absence, the Chief Judicial Magistrate, Sonitpur, Tezpur and in his absence the incharge Chief Judicial Magistrate, Sonitpur, Tezpur will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/1398(A)/A, dated *22nd* 02-2023
Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)